

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH**

**REPORT ON LIST OF STAKEHOLDERS BY LIQUIDATOR UNDER
THE INSOLVENCY AND BANKRUPTCY CODE 2016**
(Under Regulations 31 of Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

CP: 575/(KB)/2017

In the matter of:

Vasudev Ispat Private Limited (in Liquidation)

.... CORPORATE DEBTOR

Subject: Report on List of Stakeholders under Regulations 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 by **Pradeep Kumar Goenka, Liquidator** under the Insolvency and Bankruptcy Code, 2016.

By:


Pradeep Kumar Goenka

Insolvency Professional
AV Insolvency Professionals Pvt. Ltd.
Bajarang Kunj, Room No. 412 & 413
2B Grant Lane, 4th Floor
Kolkata - 700012

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Before the National Company Law Tribunal

Kolkata Bench

CP no.: 575/(KB)/2017

In the matter of:

Vasudev Ispat Private Limited in Liquidation

Report on list of Stakeholders under Regulations 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 by **Pradeep Kumar Goenka, Liquidator** under the Insolvency and Bankruptcy Code, 2016.

On the application for Corporate Insolvency Resolution Process filed by **Punjab National Bank** under section 7 of the Insolvency and Bankruptcy Code, 2016 read with Rule 4 of Insolvency and Bankruptcy Board of India (Application to Adjudicating Authority) Rules, 2016 was admitted by the **Kolkata Bench** vide Order dated 15.02.2018 wherein, **Pradeep Kumar Goenka**, the undersigned, was appointed as Interim Resolution Professional and then appointed by CoC as Resolution Professional. The CD was ordered to be liquidated by an order passed by Hon'ble bench on 07.12.2018 and **Pradeep Kumar Goenka**, the undersigned, was appointed as Liquidator in the matter.

Pradeep Kumar Goenka

The liquidator hereby submits his Report on List of Stakeholders of the CD for information and records.

1. Amounts of claim admitted

The Liquidator hereby submits that he had received 3 claims in response to the Public Announcement published on 10.12.2018. All the claims were verified and claims aggregating to Rs. 54.20 crores were admitted by the Liquidator. Complete list of claims received and admitted is given below:

Category wise details of stakeholders / claimants are given hereunder:

A. Secured Creditors

Sl. No.	Details of Creditors	Amount (Rs.)	Extent of security	Whether admitted in part or whole
1.	Punjab National Bank	21,23,55,287.93	Fully secured	Admitted in whole
2.	Invest Assets Securitisation and Reconstruction Pvt Ltd	27,04,17,809.30	Fully secured	Admitted in whole
3.	IDBI Bank Ltd	5,92,51,222.30	Fully secured	Admitted in whole
	Total	54,20,24,319.53		

B. Workmen

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
No claim received			

C. Other Financial Creditors

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
No claim received			

D. Employees

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
No claim received			

E. Government dues

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
No claim received			

F. Other dues

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
No claim received			

PK
present

2. Extent to which the debts or dues are secured or unsecured

Name of the Claimant & claim Amount admitted	Security interest
Punjab National Bank Rs. 21,23,55,287.93	<p>a) Pari-passu 1st charge with other term lenders by way of equitable mortgage of the Land admeasuring 5.1725 Acre at Mouza Dwarika, JL No. 90, comprising Plot No, L1, L2, L3 (Part), R.S. Dag No. 1,3,4,5,6,7,9,11 and 47 corresponding Khatian Nos. 265, 305, 303, 423, 453 and 1423, P.S. Bisnupur, Dist. Bankura at WBIDC Bishnupur Growth Center within the limit of Dwarika Gossinpur Gram Panchayat.</p> <p>b) Pari passu 1st charge with other term lenders, by way of hypothecation of all movable assets including plant and machinery, machinery spares, tools and accessories of the Hot Rolling Mill for manufacturing of TMT Bars of the Company.</p> <p>Guarantees:</p> <p>1. Personal Guarantees of Promoters / Directors. Viz. Shri Sitaram Agarwal, Shri Ratan Ram Agarwal and Shri Suresh Agarwal.</p>

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Invest Securitisation and Reconstruction Pvt Ltd Rs. 27,04,17,809.30	Assets and Same as Above
IDBI Bank Limited Rs. 5,92,51,222.30	Same as Above

3. Proofs admitted or rejected in part, and the proofs wholly rejected

None

**Liquidator in the matter of
Vasudev Ispat Private Limited in Liquidation**



Pradeep Kumar Goenka

Regn. No. : IBBI/IPA-002/IP-N00294/2017-2018/10851

Place : Kolkata

Date : 20.02.2019

**Before The National Company Law
Tribunal, Kolkata Bench**

CP: 575/(KB)/2017

**IN THE MATTER OF:
Vasudev Ispat Private Limited
- in liquidation**

**Report on List of Stakeholders
submitted by
LIQUIDATOR**

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